

ments in order to ensure co-ordinated development of the programmes. This aspect has been emphasized also during the Conference of Chairmen of State Electricity Board held in November, 1965.

Tungabhadra Right Canal

**2352. Shri Kolla Venkalah:
Shri M. N. Swamy:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Mysore Government disagreed with the Central Water and Power Commission regarding the calculation of surplus water from Tungabhadra right canal available for Andhra for second crop;

(b) if so, the reasons advanced for the disagreement;

(c) the reaction of Government thereto; and

(d) whether any action will be taken immediately in view of the season for the second crop?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (d). There was no disagreement. The first working Table also was drawn up in consultation with all. Later on considering the inflows, the repairs of left main canal and the altered programme of letting in water made it necessary to revise the table. These have since been worked out. This kind of revision is inherent for any river system.

Extended Family Planning Programme

2353. Shrimati Akkamma Devi: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that under the Extended Family Planning Programme, Malaria and Family Planning Programmes are linked up; and

(b) if so, the reasons therefor?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). Yes. In areas where National

Malaria Eradication Programme has been completed and entered the maintenance phase, one male basic Health Worker and one auxiliary nurse mid-wife are being appointed per 2,000 families or 10,000 populations so that they visit every home, motivate people to have small families and also keep a watch against the recurrence of Malaria. This method is expected to give better results in family planning as the workers will be better accepted and their advice given more attention to by the people.

Airport Health Organisation, Dumdum

2354. Shrimati Renu Chakravartty: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that Conveyance Allowance at revised rates has been granted to the gazetted officers working in Airport Health Organisation, Dumdum; and

(b) the reasons for not giving revised conveyance allowance to the non-gazetted staff?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). The grant of Conveyance Allowance to Central Government employees, whether gazetted or non-gazetted, is governed by the same set of rules. As none of the employees of the Airport Health Organisation, Dumdum fulfil the prescribed conditions the conveyance allowance has not been sanctioned to any of them. However, the non-gazetted supervisory field staff who fulfil the conditions for the grant of cycle allowance are in receipt of such allowance.

ग्रफीम की खेती

**2355. श्री रामसेवक यादव:
श्री मधु लिमबे:**

क्या बिस् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ग्रफीम की खेती करने के लिए ददनी केवल उन्हीं पोस्त